

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

18. IA 1960/2020 Intervention Petition/ 6/2023 IA 919/2022
IA 2730/2022 IA 4401/2023 In C.P.(IB)/3171(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2023**

**NAME OF THE PARTIES: - IA 1960/2020 Amit Chandrashekhar
Poddar**
V/s
Sanjaykumar Ramgopal Taparia
Intervention Petition/ 6/2023 Surender
Kumar Bansal
V/s
Mr. Amit C. Poddar Liquidator For Tulsi
Extrusions Ltd
IA 919/2022 Amit Poddar
V/s
Tulsi Extrusions Ltd
2730/2022 Surender Kumar Bansal
V/s
Tulsi Extrusions Ltd
IA 4401/2023 Regional Provident Fund
Commissioner
V/s
Amit C. Poddar Liquidator of Tulsi
Extrusions Ltd
IN THE MATTER OF
Punjab National Bank
V/s
Tulsi Extrusions Ltd

Section: 60(5) Rule 11 of NCLT, 2016 U/s 7 of (IBC)

ORDER

Adv. Jog Singh a/w Adv. Ragini Singh & Adv. Pooja Pandey appeared for the Applicant in IA.No.4401/2023. Adv. Yash Dadriwal h/f CS Aditi Jhunjunwala appeared for the Respondent No. 12, 13 and 14 in IA.No.1960/2020 through VC. Adv. Krishnan Iyer appeared for the Liquidator in IA.No.919/2022 and IA.No.2730/2022. Adv. Arjun Sathees appeared for the Applicant/Liquidator in IA.No.1960/2020 through VC. List this matter on **15.12.2023**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)